## GOVERNMENT OF MEGHALAYA LAW (A) DEPARTMENT

## ORDERS BY THE GOVERNOR

## NOTIFICATION.

Dated Shillong the 20<sup>th</sup> July, 2016.

No LJ (A) 21/71/475- The Governor of Meghalaya is pleased to denotify the appointment of Shri Themis Diengdoh, from the post of Additional Advocate General for Meghalaya issued vide this Department's letter No. LJ (A) 21/71/474 dt. 24.06.2016 with immediate effect.

Under Secretary to the Government of Meghalaya

## Memo No. LJ (A) 21/71/475-A

Dated Shillong the 20th July, 2016.

Copy forwarded to:-

- 1. The Principal Secretary to the Governor of Meghalaya, Raj Bhavan, Shillong.
- 2. The Private Secretary to Chief Minister/Dy. Chief Ministers/Ministers, Shillong.
- 3. The Private Secretary to Chief Secretary, Meghalaya
- 4. Advocate General, Govt. of Meghalaya C/o High Court of Meghalaya.
- 5. Additional Advocate General, Govt. of Meghalaya C/o High Court of Meghalaya.
- 6. Shri Themis Diengdoh, Advocate.
- 7. The Accountant General, (A&E) Meghalaya, Shillong.
- 8. All Deputy Commissioners.
- 9. The Registrar General, High Court of Meghalaya, Shillong.
- 10. Registrar, High Court of Meghalaya, Shillong.
- 11. The Additional Advocate General, Meghalaya, High Court of Meghalaya, Shillong.
- 12. The Senior Government Advocate, Meghalaya, High Court of Meghalaya, Shillong.
- 13. The President, High Court Bar Association, Shillong.
- 14. All District & Sessions Judges.
- 15. All Chief Judicial Magistrates.
- 16. All Sub-Divisional Officers (Civil)
- 17. The Member Secretary, Meghalaya State Legal Services Authority, Shillong.
- 18. The Secretary, Meghalaya State Law Commission, Shillong.
- 19. The Director of Printing & Stationery, Govt. of Meghalaya for favour of publication of the above notification in the next issue of the Meghalaya Gazette.
- 20. All Administrative Departments.
- 21. All Heads of Department.
- 22. Law (B) Department.
- 23. The Treasury Officer, Shillong North Treasury/South Treasury, Shillong.
- 24. DEO, Law Department.
- 25. Guard File.

By order etc...

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Under Secretary to the Government of Meghalaya Law Department